

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

STARRED QUESTION NO:63
ANSWERED ON:27.11.2012
SPORTS INFRASTRUCTURE
Chauhan Shri Sanjay Singh;Singh Shri Jagada Nand

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Union Government has taken cognizance of the acute shortage of sports infrastructure, equipment and other sports facilities in the country including rural and tribal areas;
- (b) if so, the details thereof;
- (c) the details of the proposals received by the Union Government from the States to provide financial assistance for construction/ renovation of sports stadia/ complexes and creation of sports infrastructure and sports facilities along with the action taken in each of such proposals during the Eleventh Five Year Plan, State-wise;
- (d) the details of funds allocated/ released/expenditure incurred under the various sports schemes/programmes implemented by the Government for the purpose during the said period, State-wise and scheme-wise; and
- (e) the number of sportspersons benefited during the said period, sports discipline-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI JITENDRA SINGH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 63 TO BE ANSWERED ON 27/11/2012 REGARDING SPORTS INFRASTRUCTURE ASKED BY SHRI SANJAY SINGH CHAUHAN & SHRI JAGADANAND SINGH.

(a) Yes, Madam,

(b) Sports is a State Subject. Quantitative details of the shortage are not available in the Ministry. However, during interaction with the State Governments at conferences of Sports Secretaries and Sports Ministers it has become clear that there is shortage of sports infrastructure, equipment and other sports facilities in the country including in rural and tribal areas.

(c) & (d) The Ministry of Youth Affairs & Sports is not providing financial assistance for construction/renovation of sports stadia/ complexes in the States/UTs. Proposals for creation of sports infrastructure are received from the State Governments mainly under two schemes viz., Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA), which was introduced in 2008-09, for development of playfields and conduct of annual sports competitions, and Urban Sports Infrastructure Scheme (USIS), which was introduced in 2010-11, for creation/up-gradation of sports infrastructure facilities. Proposals under USIS are considered on the basis of various factors like relative merits, availability of funds, possibilities of utilization of proposed projects etc.

Details of complete proposals received from the State Governments for development of playfields and action taken thereon on such proposals during the eleventh five year plan are as follows:-

S.No	Year	Development of playfields Number of proposals received from States and approved	Amount released
------	------	--	-----------------

(Rs. in crore)

1.	2008-09	24	83.85
2.	2009-10	07	105.00
3.	2010-11	30	260.84
4.	2011-12	8	134.05
	Total	69	583.74

State-wise details of playfields are given at Annexure-I

Details of proposals complete in all respects received from the State Governments and approved during the last two years under USIS (2010-11, 2011-12) are at Annexure –II.

(e) Under the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) Scheme, 1,01,33,729 sports persons benefited during the Eleventh Five year plan. Discipline -wise details are not maintained.